

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: FEBRUARY 20, 2020**

**No. 410 /Admin. (Services)/2020**

Sri **Anand Mishra**, Secretary (Full Time), District Legal Services Authority, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Prashant Shukla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

**No. 411 /Admin. (Services)/2020**

Sri **Prashant Shukla**, Additional Chief Judicial Magistrate, Fatehpur to be Civil Judge, Senior Division, Fatehpur vice Sri Piyush Verma.

**No. 412 /Admin. (Services)/2020**

Sri **Piyush Verma**, Civil Judge, Senior Division, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

**BY ORDER OF THE COURT**

**SD/-  
(AJAI KUMAR SRIVASTAVA-I)  
REGISTRAR GENERAL**

**No. 128/Admin. (Services)/2020 Dated: Allahabad : February 20, 2020**

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Fatehpur and Kanpur Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Private Secretaries to Hon'ble Administrative Judges, Fatehpur and Kanpur Nagar (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(ATUL SRIVASTAVA)  
REGISTRAR (J) (SERVICES)**